

R.O.C.Nos.11/2019-Con.B2
24495-A/2019-B2 and
69174-A/2018/POCSO-B2



DISTRICT JUDGES,
PROMOTION,
TRANSFER & POSTINGS

NOTIFICATION No. 110 / 2019

I

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below :

S.No	Name and Designation (1) <i>Thiru / Tmt./Selvi.</i>	Transferred and posted as (2)
1	M.CHRISTOPHER, I Additional District Judge, Salem	District Judge, Karur, in the existing vacancy
2	B.KARTHIKEYAN, I Additional District Judge (PCR), Tiruchirappalli	District Judge, Sivagangai, in the existing vacancy
3	G.VIJAYA, Judge, Family Court, Salem	Principal District Judge, Theni, in the existing vacancy
4	P.MATHUSUTHANAN, IV Additional District Judge, Madurai	Chairman, Permanent Lok Adalat, Madurai, in the existing vacancy.
5	V.THENMOZHE, XVII Additional Judge, City Civil Court, Chennai	Chairman, Permanent Lok Adalat, Chennai, in the existing vacancy.
6	T.MALARVALANTINA, V Additional District Judge, Coimbatore	Additional District Judge and Presiding Officer, Special Court under EC Act, Coimbatore, in the existing vacancy

II (a)

Tmt. K.Geetha Rani, Senior Civil Judge, functioning as Chief Judicial Magistrate, Kancheepuram @ Chengalpattu, who has been promoted as District Judge (Entry Level), on regular basis, in the Tamil Nadu State Judicial Service in the existing vacancy earmarked under 65% Quota vide G.O.(D) No.128, Public (Special-A) Department, dated 29.04.2019, is posted as Chairman, Permanent Lok Adalat, Tiruvallur, in the existing vacancy.

The original seniority of Tmt.K.Geetha Rani, is restored in the cadre of District Judge (Entry Level) by placing above Thiru.K.R.Mathurasekaran, who has been promoted as District Judge (Entry Level), on temporary basis, vide G.O.(D) No.139, Public (Special.A) Department, dated 24.04.2018, since retired on 31.05.2019 and as such, she is placed above Thiru. V.Padmanabhan.

II (b)

The Senior Civil Judges mentioned in Column (1) below, who have been promoted as District Judges (Entry Level), on regular basis, in the Tamil Nadu State Judicial Service, in the existing vacancies earmarked under 65% Quota, vide G.O.(D) No.166, Public (Special-A) Department, dated 15.05.2019, are posted to the posts mentioned against their names in Column (2) below:

Sl. No	Name and Designation (1) <i>Thiru / Tmt./ Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
1	C.BUVANESWARI, Sub Judge, Yanam, Union Territory of Puducherry.	III Additional District Judge, Pondicherry, in the existing vacancy
2	R.K.P.TAMILARASI, I Assistant Judge, City Civil Court, Chennai.	Chairman, Permanent Lok Adalat, Sivagangai, in the existing vacancy.
3	K.KARUNANITHI, Chief Judicial Magistrate, Namakkal.	II Additional District Judge, Cuddalore @ Chidambaram, in the existing vacancy
4	L.S.SATHIYAMURTHY, Chief Judicial Magistrate, Madurai.	XIII Additional Judge (CBI cases), City Civil Court, Chennai, in the existing vacancy
5	M.ILANGOVAN, Chief Judicial Magistrate, Theni.	Additional District Judge, Dindigul, in the existing vacancy
6	P.PARTHASARATHI, Chief Judicial Magistrate, Karur.	Special District Judge, Special District Court to deal with MCOP Cases, Erode, in the existing vacancy

Sl. No	Name and Designation (1) <i>Thiru / Tmt./ Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
7	A.MURALEETHARAN, Chief Judicial Magistrate, Perambalur	Chairman, Permanent Lok Adalat, Vellore, in the existing vacancy.
8	K.SUDHA, Principal Sub Judge, Chengalpattu	II Additional District Judge, Erode, in the existing vacancy
9	R.GANDHI, Chief Judicial Magistrate, Villupuram	IV Additional District Judge, Erode @ Bhavani, in the existing vacancy
10	J.RADHIKA, Chief Judicial Magistrate, Sivagangai	Sessions Judge, Mahalir Neethimandram, Coimbatore, in the existing vacancy
11	S.JEGANATHAN, Chief Judicial Magistrate, Tiruppur	III Additional District Judge, Erode @ Gobichettipalayam, in the existing vacancy
12	R.NAMBI, Chief Judicial Magistrate, Dindigul	Additional District Judge(Fast Track Court), Nagercoil, in the existing vacancy
13	T.V.MANI, Chief Judicial Magistrate, Tiruvallur	Special District Judge, Special District Court to Deal with MCOP cases, Krishnagiri, in the existing vacancy
14	M.SIVAPRAKASAM, Chief Judicial Magistrate, Ramanathapuram	II Additional District Judge(CBI cases), Madurai, in the existing vacancy
15	R.MALATHI, Principal Sub Judge, Thanjavur	Sessions Judge, Magalir Neethi Mandram(Fast Track Mahila Court), Erode, in the existing vacancy
16	N.NAGALAKSHMI, Sub Judge, Bhavani	IV Additional District Judge, Madurai, vice Thiru. P.MATHUSUTHANAN, transferred
17	M.BALA KUMAR, Sub Judge, Tiruchencode	V Additional District Judge, Madurai, in the existing vacancy
18	G.BHUVANESWARI, Sub Judge, Kangeyam.	Sessions Judge, Sessions Court for trial of cases relating to Communal Clashes, Madurai, in the existing vacancy
19	T.SAMPATHKUMAR, Chief Judicial Magistrate, Srivilliputhur.	VI Additional District Judge, Madurai, in the existing vacancy

Sl. No	Name and Designation (1) <i>Thiru / Tmt./ Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
20	V.PANDIARAJ, Chief Judicial Magistrate, Kanniyakumari @ Nagercoil.	Chairman, Permanent Lok Adalat, Thanjavur, in the existing vacancy
21	R.GOVINDARAJAN, Chief Judicial Magistrate, Dharmapuri.	Special District Judge, Special District Court to Deal with MCOP Cases, Madurai, in the existing vacancy
22	A.DHANASEKARAN, Sub Judge, Ulundurpet	III Additional District Judge(PCR), Madurai, in the existing vacancy
23	J.TAMILARASI, Principal Sub Judge, Virudhachalam.	Sessions Judge, Magalir Neethi Mandram(Fast Track Mahila Court), Nagapattinam, in the existing vacancy
24	K.AYYAPPAN PILLAI, Chief Judicial Magistrate, Thanjavur @ Kumbakonam	Chairman, Permanent Lok Adalat, Cuddalore, in the existing vacancy
25	S.SASHIREKHA, Special Judge, Special Court for trial of Cases under Prevention of Corruption Act, Sivagangai.	Sessions Judge, Magalir Neethi Mandram(Fast Track Mahila Court), Namakkal, in the existing vacancy
26	S.MALARVIZHI, Chief Metropolitan Magistrate, Egmore, Chennai.	Sessions Judge, Mahila Court, Perambalur, in the existing vacancy
27	S.MURUGESAN, II Assistant Judge, City Civil Court, Chennai.	Chairman, Permanent Lok Adalat, Thoothukudi, in the existing vacancy
28	P.SURESHKUMAR, Principal Sub Judge, Tiruchirappalli.	Chairman, Permanent Lok Adalat, Tiruchirappalli, in the existing vacancy
29	S.ABDUL MALIK, V Assistant Judge, City Civil Court, Chennai.	Additional District Judge, Pudukkottai, in the existing vacancy.
30	S.RAJU, Metropolitan Magistrate, Special Court to try CBCID cases in CC No.3876/2009 for the offences punishable under the Prize Chits and Money Circulation Scheme (Banning) Act, Egmore, Chennai.	Special District Judge, Special District Court to deal with MCOP Cases, Salem, in the existing vacancy

Sl. No	Name and Designation (1) <i>Thiru / Tmt./ Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
31	M.RAJENDRAN, Chief Judicial Magistrate, Tiruvarur	II Additional District Judge, Salem, in the existing vacancy
32	L.ABRAHAM LINCOLN, IV Assistant Judge, City Civil Court, Chennai	I Additional District Judge, Salem, vice Thiru. M.CHRISTOPHER, transferred
33	R.THANGAVEL, Sub Judge, Kulithalai	Special District Judge, Special District Court to deal with MCOP Cases, Thanjavur, in the existing vacancy
34	S.JEYASINGH, Principal Sub Judge, Madurai	Special District Judge, Special District Court to deal with MCOP Cases, Tiruchirappalli, in the existing vacancy
35	B.MOHAN, Chief Judicial Magistrate, Erode	III Additional District Judge, Tirunelveli, in the existing vacancy
36	M.RAJALAKSHMI, Sub Judge, Usilampatty.	Sessions Judge, Mahila Court, Pudukkottai, in the existing vacancy
37	G.NAGARAJAN, Principal Sub Judge, Tenkasi.	II Additional District Judge, Tiruppur, in the existing vacancy
38	T.BAGAVATHIAMMAL, Chief Judicial Magistrate, Thoothukudi.	Sessions Judge, Magalir Neethi Mandram(Fast Track Mahila Court), Ramanathapuram, in the existing vacancy
39	S.MALARMANNAN, Secretary, District Legal Services Authority, Nagercoil	Additional District Judge (Fast Track Court), Paramakudi, in the existing vacancy
40	N.RAMAKRISHNAN, Principal Sub Judge, Krishnagiri	Special District Judge, Special District Court to deal with MCOP Cases, Villupuram, in the existing vacancy
41	A.GEETHA, Sub Judge, Lalgudi	Sessions Judge, Magalir Neethi Mandram(Fast Track Mahila Court), Theni, in the existing vacancy
42	N.PARI, Chief Judicial Magistrate, Vellore	Additional District Judge, Srivilliputhur, in the existing vacancy
43	P.INDHIRANI, Principal Sub Judge, Karur	Sessions Judge, Mahalir Neethimandram, Tirunelveli, in the existing vacancy

II (c)

The Senior Civil Judges mentioned in Column (1) below, who have been promoted as District Judges (Entry Level), on temporary basis, in the Tamil Nadu State Judicial Service, in the temporary Courts / arising vacancies earmarked under 65% Quota, vide G.O.(D) No.167, Public (Special-A) Department, dated 15.05.2019, are posted to the posts mentioned against their names in Column (2) below:

Sl. No	Name and Designation (1) <i>Thiru / Tmt./ Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
1	K.KAYATHRI, Principal Sub Judge, Tindivanam	Session Judge, Magalir Neethi Mandram(Fast Track Mahila Court), Srivilliputhur, in the existing vacancy
2	K.VANITHA, Sub Judge, Vedasandur	Sessions Judge, Mahalir Neethimandram, Tiruchirappalli, in the existing vacancy
3	M.THANDAVAN, Principal Sub Judge, Salem	I Additional District Judge, Madurai, vice Thiru. S.KARTHIKEYAN, transferred
4	C.VIJAYAKUMAR, Secretary, District Legal Services Authority, Dindigul	Additional District Judge(Fast Track Court), Tenkasi, in the existing vacancy
5	K.GANESAN, Sub Judge, Ranipet	Additional District Judge(Fast Track Court), Arani, in the existing vacancy
6	T.SUNDARAMOORTHY, Deputy Secretary, Tamil Nadu State Legal Services Authority, Chennai	XIX Additional Judge, City Civil Court , Chennai, in the existing vacancy
7	P.SIVAGNANAM, Chief Judicial Magistrate, Salem	I Additional District Judge , Thoothukudi, in the existing vacancy
8	M.AKILA SHALINI, Chief Judicial Magistrate, Pudukkottai	Sessions Judge, Sessions Court for trial of Bomb Blast Cases, Coimbatore, in the existing vacancy.
9	A.KARNAN, Special Sub Judge, Special Sub Court to deal with MCOP cases, Tiruchirappalli	III Additional District Judge, Tiruchirappalli, in the existing vacancy
10	N.MANIVANNAN, Chief Judicial Magistrate, Nagapattinam	Chairman, Permanent Lok Adalat, Nagapattinam, in the existing vacancy

Sl. No	Name and Designation (1) <i>Thiru / Tmt./ Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
11	M.CHENKAMALASELVAN, Special Judge, Special Court for Trial of Cases under Prevention of Corruption Act, Madurai	Additional District Judge(Fast Track Court), Villupuram, in the existing vacancy
12	G.VIJAYARANI, III Assistant Judge, City Civil Court, Chennai	Sessions Judge, Magalir Neethi Mandram(Fast Track Mahila Court), Tiruvannamalai, in the existing vacancy
13	D.SELVAM, Sub Judge, Thoothukudi	I Additional District Judge (PCR), Tiruchirappalli, vice Thiru.B.KARTHIKEYAN, transferred
14	N.RAMANATHAN, Sub Judge, Mettupalayam	X Additional Judge, City Civil Court, Chennai, in the existing vacancy
15	M.E.PADMA, Principal Sub Judge, Namakkal	Chairman, Permanent Lok Adalat, Namakkal, in the existing vacancy.
16	S.GOVINDHARAJAN, Secretary, District Legal Services Authority, Tiruvarur.	Special Judge, Special Court under TNPID Act , Coimbatore, in the existing vacancy
17	S.JAYANTHI, Special Sub Judge – I, Special Sub Court to deal with MCOP Cases, Salem.	Chairman, Permanent Lok Adalat, Erode, in the existing vacancy
18	S.SHUNMUGAVEL, Sub Judge, Tiruvarur	Chairman, Permanent Lok Adalat, Tiruvarur, in the existing vacancy
19	M.K.RAFI, I Additional Sub Judge, Tiruchirappalli	Additional District Judge, Ramanathapuram, in the existing vacancy

II (d)

The Senior Civil Judges mentioned in Column (1) below, who have been promoted as District Judges (Entry Level), on regular basis, in the Tamil Nadu State Judicial Service, in the existing vacancies earmarked under 10% Quota, vide G.O.(D) No.160, Public (Special-A) Department, dated 13.05.2019, are posted to the posts mentioned against their names in Column (2) below:

Sl. No	Name and Designation (1) <i>Thiru / Tmt./ Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
1	S.HERMIES, Special Judge, Special Court for trial of Cases under Prevention of Corruption Act, Chennai.	Additional Chief Metropolitan Magistrate (E.O.-I), Egmore, Chennai, in the existing vacancy
2	K.S.JAYAMANGALAM, Principal Sub Judge, Villupuram.	III Additional District Judge, Villupuram @ Kallakurichi, in the existing vacancy
3	S.TASNEEM, Secretary, District Legal Services Authority, Krishnagiri.	XVII Additional Judge, City Civil Court , Chennai, vice Tmt.V.THENMOZHE, transferred
4	G.SANTHI, Sub Judge, Tiruvallur.	II Additional District Judge, Tiruvallur @ Poonamallee, in the existing vacancy
5	A.SARAVANAKUMAR, Sub Judge, Dharapuram.	XVI Additional Judge, City Civil Court, Chennai, vice Tmt. A.SHANTHI, transferred
6	T.H.MOHAMMED FAROOQ, Special Sub Judge, Special Sub Court to deal with MCOP cases, Tiruvallur.	V Additional District Judge, Coimbatore, vice Tmt. T.MALARVALANTINA, transferred
7	R.SATHIA THARA, Chief Judicial Magistrate, Tiruchirappalli.	Sessions Judge, Magalir Neethi Mandram(Fast Track Mahila Court), Ariyalur, in the existing vacancy
8	S.NAGARAJAN, Chief Judicial Magistrate, Coimbatore.	II Additional District Judge (CBI cases), Coimbatore, in the existing vacancy

II (e)

The Hon'ble The Chief Justice is pleased to make the following appointments in the High Court of Madras, Chennai :

Thiru. P.SWAMINATHAN, Senior Civil Judge, VI Assistant Judge, City Civil Court, Chennai, now functioning as Officer on Special Duty to assist Registrar (Judicial), High Court of Madras, Chennai, who has been promoted as District Judge (Entry Level), on temporary basis, in the Tamil Nadu State Judicial Service in the temporary Courts / arising vacancies earmarked under 65% Quota vide G.O.(D) No.167, Public (Special-A) Department, dated 15.05.2019, is posted on Other Duty as Registrar (IT-cum-Statistics), High Court of Madras, Chennai, in the existing vacancy.

Thiru. A.K.MEHBUB ALIKHAN, Senior Civil Judge, functioning on Other Duty as Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Madurai, who has been promoted as District Judge (Entry Level), on regular basis, in the Tamil Nadu State Judicial Service in the existing vacancies earmarked under 10% Quota, vide G.O.(D) No.160, Public (Special-A) Department, dated 13.05.2019, is posted on Other Duty as Additional Director, Tamil Nadu State Judicial Academy, Chennai, in the existing vacancy.

III

The inter se seniority of the aforesaid promotee District Judges, appointed under 65% quota vide G.O.(D) No.166, Public (Special-A) Department, dated 15.05.2019, G.O.(D) No.167, Public (Special-A) Department, dated 15.05.2019 and under 10% quota vide G.O.(D) No.160, Public (Special-A) Department, dated 13.05.2019, will be decided later.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 12.06.2019.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**